

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/IBC/737/2024**

**PETITION NUMBER : CP/IB/48/2023**

**NAME OF THE PETITIONER : Ravindra Beleyur(RP)  
M/s Reliable Cashew Company Private Ltd**

**NAME OF THE RESPONDENT(S) : Murugan Ramanathan & 9 Ors**

**UNDER SECTION : Sec 66(1)(2) of IBC 2016 R/w Reg 35(A) of  
NCLT Rules 2016**

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**ORDER**

Ld. Counsel Ms. Lavanya for the Applicant. Ld. Counsel Mr. G. Anish for R1 to R6

This is an Application seeking to declare the transaction of value of Rs.1,15,00,000/- as wrongful and fraudulent under Section 66 of the code.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within 3 weeks.

Rejoinder, if any, be filed within a week thereafter.

The application is posted for hearing on **31.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

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